

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.232/2005 In
O.A. No.1858/2004

X

New Delhi this the 25th day of July, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri Amin Chand T.No. 2842
Instrument Mechanic (Elect.), Now Retd.
From 510 Army Base Workshop
Meerut Cantt R/o H.No. 1016 EME
Colony, Sardhana Road, Kanker Khera,
Meerut Cantt.

-Applicant

(By Advocate: Shri VPS Tyagi)

Versus

1. Shri Ajay Vikram Singh, I.A.S.
Secretary, Ministry of Defence,
South Block-New Delhi.
2. Lt. Gen. B.K. Dheer AVSM
Director General of EME
MGOs Branch, AHQ
DHQ P.O. New Delhi.
3. Brigadier N.K. Kohli
Commandant 510 Army Base Workshop,
Meerut Cantt.

-Respondents

(By Advocate: Ms. Meenu Mainee, proxy for
Shri K.R. Sachdeva)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

As the directions of the Tribunal dated 31.8.2004 have been complied with, C.P. stands disposed of and notices to the respondents are discharged with liberty to the applicant to assail the order in accordance with law.

S. Raju
(Shanker Raju)
Member (J)

cc.

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)

25.7.05